

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 195 OF 2016

Dated: 16th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Karmalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

Mr. G. Umapathy
Mr. Aditya Singh
Ms. R. Mekhala for R. 2 & 4

Mr. Ravi Kishore
Mr. Gautam Kumar for R.5

Mr. R.B. Sharma for R.6 to 9

ORDER

List this matter for further hearing on **10.10.2018**, as agreed by the learned counsel appearing for both the parties.

(Justice N. K. Patil)
Judicial Member

vt/pk

(I.J. Kapoor)
Technical Member